NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CA SR No. 3854/252/HDB/2017	
NAME OF THE COMPANY	Vasudha Projects Pvt Ltd	
NAME OF THE PETITIONER(S)	Vasudha Projects Pvt Ltd	
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad	
UNDER SECTION	252	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. KALPANA	CA	Kalpanagonugunta 10 Jameil Com	Co.
M. Madhusudhana Reddy	CA	mmreddyand co @ gmailcom	
		99625688580	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			-

ORDER

Heard. Ms.G.Kalpana on behalf of Shri M.Madhusudhana Reddy, Ld. Counsel for Petitioner.

The Ld. Counsel for the Petitioner has submits that certain objections are yet to be complied and sought 15 days' time. Post the case on 23.11.2017

Member (T)

Member (J)